

(d) All apprehended trawlers have been handed over to the respective State/UT Authorities for appropriate legal action under the MZI Act and Rules thereunder.

(e) All Indian Naval and Coast Guard Ships have been provided with lists of trawlers authorised to fish in our waters. Any suspicious trawlers encountered by our Ships on passage are checked for authorisation. Regular patrolling is being undertaken by Naval and Coast Guard Ships/Aircraft all along the coast to check illegal fishing by foreign trawlers.

Rail Link in Chennai

2326. SHRI VAIKO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that the Chennai central and Chennai Egmore have not been connected by rail so far;

(b) if of, whether the Government are considering to connect these two important stations directly; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) There is a Broad Gauge track between Chennai Central and Chennai Egmore.

(b) and (c) Do not arise

Doubling of Jolarpet-Bangalore Rail Line

2327. SHRI K.H. MUNIYAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether doubling of Railway line between Jolarpet and Bangalore Via Bangarpet has not been completed;

(b) if so, the break-up of doubling work completed on this line so far; and

(c) the time by which this work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) and (c) Double line exists between Jolarpet and Kuppam and between Bangalore and Malur. Work is in progress between Bangarpet and Malur and is targeted for completion in 1998-99. Work is sanctioned between Bangarpet and Kuppam and will be progressed to completion in the coming years as per availability of resources.

[Translation]

HUDCO Assistance to Rajasthan

2328. SHRI NARENDRA BUDANIA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether HUDCO has provided financial assistance to Rajasthan for drainage system;

(b) if so, the details of the amount provided during each of the last three years;

(c) the names of the on-going projects, district-wise; and

(d) the date by which the projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Yes, Sir.

(b) and (c): The information is as under:-

(Rs. In lakhs)

Sl. No.	Name of the Scheme	Project Cost	Loan Amt.	Loan released		
				95-96	96-97	97-98
1.	Storm water drainage scheme at Churu	339.72	238.00	—	—	25.00
2.	Road and drains scheme at Chomu	215.00	150.00	—	12.50	25.00
3.	Covering of Nallah at Shastri Nagar Jodhpur	91.52	60.73	—	—	—
4.	Sewerage scheme at Mahamandir area Jodhpur	453.19	317.00	—	—	79.24
Total		1099.43	765.73	—	12.50	129.24

Note: Since the scheme have been sanctioned in last quarter of financial year 95-96, the release in that year is nil.

(d) The Housing and Urban Development Corporation (HUDCO) has reported that the projects are likely to be completed during 1998.

[English]

Winding up of Army Vehicle Depot, Panagarh

2329. DR. ASIM BALA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to wind up the Army Vehicle Depot of the Eastern Region, located at Panagarh; and

(b) if so, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) and (b): The Government has not received any proposal for winding up the Army Vehicle Depot, Panagarh so far.

Small and Medium Towns

2330. SHRI VIJAY SANKESHWAR: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) the schemes initiated and funded by the Government to develop big, small and medium scale towns, municipalities and municipal corporations; and

(b) the details of the financial grants provided to each of the scheme during 1995-96, 1996-97 and 1997-98, scheme-wise, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) The details of Schemes initiated and being funded for the development of urban areas are as under:—

- (i) INTEGRATED DEVELOPMENT OF SMALL & MEDIUM TOWNS (IDSMT) — The scheme initiated in 1979-80, provides Central assistance to the State Governments for implementing projects for improvement of infrastructure and other essential facilities in selected Small & Medium Towns having potential for development as regional centres of economic growth and employment. The Central assistance is provided as grant and the Central & State shares are provided in the ratio of 60:40.

The State-wise details of Central grants provided during last three years under the scheme are shown in the enclosed Statement-I.

- (ii) MEGA CITY SCHEME — The Centrally Sponsored Scheme of infrastructure